

12

सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा सचिवालय, पटना ।

विषय:- चल-अचल संपत्ति तथा दायित्वों का ब्यौरा समर्पित करने के संबंध में ।

महाशय,

सविनय निवेदन है कि सभा सचिवालय के आदेश ज्ञापांक-279, दिनांक 23.01.2024 के आलोक में वर्ष-2023-24 का मैं अपने चल-अचल संपत्ति तथा दायित्वों का ब्यौरा समर्पित कर रहा हूँ ।

अतः श्रीमान् से अनुरोध है कि मेरा चल-अचल संपत्ति तथा दायित्वों का ब्यौरा ग्रहण करने की कृपा की जाय ।

विश्वासभाजन

राजीव रंजन
12/02/2024
(राजीव रंजन-1)

सहायक प्रशाखा पदाधिकारी

बिहार विधान सभा सचिवालय, पटना ।

24/2
15/02/24

श्री प्रमोद राय
12/2/24

पुष्पा (राज्य)
सचिव
पटना

Declaration of Assets and Liabilities

Year-2023-24

I, **...Rajeev Ranjan-I...**, son/daughter/wife of **...Shri Parshuram Prasad...**, aged **41** Years, belonging to **...Bihar Legislative Assembly Secretariat Patna...** service and presently working as **...Assistant Section Officer...** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Babita Kumari	Dependant-1 Dev Ranjan	Dependant-2 Divyanshu Ranjan	Dependant-3 Sri Parshuram Prasad (F) Smt. Sakila Devi (M)
(i)	Cash	5000/-	55000/-			2000/-(F) 1000/-(M)
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I.-A/C-10839486457 PNB (Joint)-A/C-3869000100055616 B.O.B-A/C-0560100025385 POST OFFICE SAVING AC/	S.B.I.-A/C-34001789830 B.O.I-579010110001414	---	---	P.N.B-A/C-3869000100672318 (F) CANARA BANK-A/C-5466101003702 (M)
(iii)	Bonds, Debentures and shares in Companies	SIP 2000/- per Month	LIC-559860864 26976/- ONE TIME INVESTMENT SIP 2000/- per Month	---	---	---
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 513157003 - 3164/-H-Yrly, 513502677- 1207/- H-Yrly 514043523-2273/- H-Yrly 518663263-9955/- Yrly 817273434-12343/- Yrly	LIC- 514515405 -5156/Yrly	---	---	---
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 3G Scooty BR-01-DA-8238 Tata Nexon BR-01-FB-6033	---	---	---	---
(vi)	Jewellery (give details of weight and value)	Gold- 40 gm Silver-300gm	Gold- 200 gm Sliver-400 gm.	---	---	Gold- 50 gm (M) Silver-200gm (M)
(vii)	Other assets, such as values of claims / interests	---	---	---	---	---

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Rajeev Ranjan

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	I Katha Marcha Marchi Patna Loan (8,00,000) Year-2023 SBI	---	---	5 (Five) Akar (G.Father) on None Paternal
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(v)	Other (such as interest in property)	---	---	---	---	---

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	BOB Car Loan A/c No-0565060001806 Patna City	780000/- 2021
	(ii) Loans from financial institutions	---	---
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	---	---
	(b) dues to departments dealing with supply of water	---	---
	(c) dues to departments dealing with supply of electricity	---	---

Rajeev Rajan

	(d) dues to departments dealing with telephones	---	---
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	---	---
	(f) Other dues, if any	---	---
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AXCPR4527N Year-2022-23 95,035/-	---
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	---	---
	(iii) Sales Tax [Only in case of proprietary business]	---	---
	(iv) Property Tax	---	---

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rajeev Ranjan

Place: **PATNA**

Name of Employee: **RAJEEV RANJAN-I**

Date: **12.02.2024**

Designation: **ASSISTANT SECTION OFFICER**

Department: **BIHAR LEGISLATIVE ASSEMBLY**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.